

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.109/MP/2017**

Subject : Petition under Section 142 read with Section 79 (1) (f) and 79 (1) (c) of the Electricity Act, 2003 and Regulation 119 of the Conduct of Business Regulations 1999 in Petition No. 155/MP/2016.

Date of Hearing : 15.2.2018

Coram : Shri P. K. Pujari, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

Petitioner : Patran Transmission Company Limited

Respondent : Haryana Power Purchase Centre and Others

Parties present : Ms. Radhika Seth, Advocate, PTCL

**Record of Proceedings**

Learned counsel for the petitioner submitted that the appeal filed by PSPCL against the impugned order dated 4.1.2017 in Petition No. 155/MP/2016 is listed for the hearing today before APTEL and requested to adjourn the matter. Request was allowed by the Commission.

2. The Commission directed to list the matter after disposal of appeal by the APTEL.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Legal)**